

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 2 OF 2015 &
IA NOS. 19, 20 & 96 OF 2016**

Dated: 4th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant (s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

Mr. Vikrant Pachnanda
Mr. Mahesh Agarwal for R-2

ORDER

At the request of learned counsel for Respondent No.2, the matter is
adjourned to **13.09.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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